

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1368
ANSWERED ON:26.11.2007
RESIDENTIAL SCHOOLS FOR CHILD LABOURS
Ahir Shri Hansraj Gangaram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to set up residential schools to rehabilitate and educate child labours;
- (b) if so, the number of such schools proposed to be set up in the country during Eleventh Plan Period, State-wise;
- (c) whether the Union Government has received any proposals from State Governments for setting up of such schools;
- (d) if so, the details thereof, State-wise;
- (e) the steps taken/proposed to be taken by the Government in this regard; and
- (f) the funds allocated for the purpose during the Eleventh Plan Period, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a) & (b): Yes, Sir. Government has proposed for setting up of residential schools for the migrant child labour in Metros and big cities during Eleventh Plan. However, it is subject to the necessary approvals.
- (c): Under the existing Scheme of National Child Labour Project (NCLP), there is no provision for residential facilities for the child labour. However, proposals from the State Governments for setting up residential schools would be sought after the approval of the Eleventh Plan.
- (d) to (f): Do not arise.